

(c) if so, the time by which the telephone connections are likely to be provided to them?

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS: (SHRI P.V.RANGAYYA NAIDU):** (a) The number of applications on the waiting list for telephone connection in Agra as on 30th June, 1992 category-wise is given below:-

|         |       |
|---------|-------|
| OYT     | 706   |
| Special | 1327  |
| General | 13882 |

The number of persons waiting would be slightly less than the above since some persons might have applied for more than one telephone.

(b) and (c). 5000 Lines of cross bar exchange installation is in progress in Agra and is expected to be commissioned by March, 1993. 500 lines of E-10B electronic exchange is also planned for Agra and is expected to be commissioned by March, 1993. In addition to these 12,500 lines of electronic exchange are expected to be commissioned by March, 1994. The existing waiting list is likely to be cleared by 1995.

#### Staff Quarters of telecom & P & T in U.P.

3785. MAJ.GEN.(RETD.) BHUWAN CHANDRA KHANDURI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the construction work of the staff quarters of the departments of Telecommunications and Post and Telegraph in Srinagar and Pauri of Uttar Pradesh have since started;

(b) if so, the date of sanction of construction works at these places;

(c) whether there has been delay in the execution of the works;

(d) if so, the reasons therefor; and

(e) the action taken so far in regard to construction of office building for the telephone exchange at Pauri and the time by which the said construction work is likely to be completed?

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU):** (a) Department of Telecom: (i) For Srinagar: Yes, Sir.

(ii) For Pauri: No, Sir.

Department of Posts: No, Sir.

(b) Department of Telecom: (i) For Srinagar 10.4.90.

(ii) For Puri: Estimates not yet sanctioned.

Department of Posts: No sanction has yet been issued in respect of Srinagar. However a sanction in respect of Pauri was issued on 14.1.92.

(c) Department of Telecom: (i) For Srinagar: No, Sir. Staff quarters are almost completed now.

(ii) For Pauri: No, Sir, the work is in planning stage.

Department of Posts: Yes, Sir.

(d) Department of Telecom: (i) For Srinagar: Not applicable.

(ii) For Pauri: Not applicable.

Department of Posts: At Srinagar no land was available from the State Government. Therefore, a proposal for purchase of private land is now under consideration. As far as Pauri is concerned, Municipal approval etc. is awaited.

(e) Master Plan for site has been approved. Preliminary drawings are under preparation. The buildings is likely to come up by 1995.